NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CP (IB) No. 251/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M

lame	of the Company	Rural Electrification Corp	ooration LtdVs-Ferro Alloys C	Corporation Ltd.
Un	nder Section	7 IBC	ल्यांकर व्यक्तस्थार्थ एक	
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
		a Ban Advocate	Firancial Reditor, RECL	31/1)1
1.	Rahul	Andy Advocati	Ferro Allayo Corporation	Nehly. 31/1/18
2.5	Samaila Da	etta, Advocale s chow during, Advocate	(CD). Rai Banadur Phastori 2 Co.	Samailiseluie 31.1.18
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1.	Anshuma	La Bound, Adribial	e & for Resolution Propriorial	April 3(.1.18

P.T.O.

ORDER

Ld. Counsel on behalf of the Resolution Professional (RP) as well as Ld. Counsel for the financial creditor, the corporate debtor and Ld. Counsel representing Rai Bahadur Shastri & Co Pvt. Ltd. is present.

6th Progress Report has been filed, it is received and recorded.

List it on 15/03/2018.

Sd

(Jinan K.R.) Member (J)